## National Company Law Tribunal

## Allahabad Bench

CPNO. 174 ALD /2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 08.12.2017** 

NAME OF THE COMPANY: Jai Prakash Associates Ltd. v/s Jaypee Jyrastructure SECTION OF THE COMPANIES ACT/I & B CODE: Development Ltd.

SI. NO.

R. P. Agronal Adv.

Representation

1.

2.

## CP No.174/ALD/2017

Advocate Sh. R.P. Agarwal for the petitioner companies. The order in detail in the present company application is recorded separately.

The present application is allowed with certain direction as recorded separately and the CA is accordingly disposed of.

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturveai, Member (Judicial)